

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3403/2006

(From the judgement and order dated 11/03/2003 in CRLA No. 874/1981
of The

HIGH COURT OF JUDICATURE AT ALLAHABAD)

KRISHNA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With office report)

Date: 27/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Rakesh Garg,Adv. (A.C)

For Respondent(s)

Mr. Ratnakar Dash,Sr.Adv.

Mr. Vikrant Yadav,Adv.

Mr. S.M. Rao,Adv.

Mr. Javed Mahmud Rao,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Orders reserved.

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master